NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/208/CAA/2017

PETITION NUMBER

: CP/19/CAA/2018

NAME OF THE PETITIONER(S)

: MMC HEALTH CARE LTD

NAME OF THE RESPONDENT(S)

: MMC PHARMACEUTICALS

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. A.G. SATHYA MARAYAMA

Por P.S. Liman

Por A. Ic. My LSAMY DASSOLLATES

Por A. Ic. My LSAMY DASSOLLATES

ORDER

Heard the Applicant. Reserved for order.

(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk